

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Government have decided to provide a Legislative Assembly and a Council of Ministers for the Union Territory of Delhi. Necessary legislation is proposed to be introduced in Parliament shortly.

Manufacture of "people's cars"

*260. SHRI RAMANAND YADAV:
SHRIMATI KUMUDBEN
MANISHANKER JOSHI:
SHRIMATI MAIMOONA
SULTAN:
SHRI SWAMI DINESH
CHANDRA;
SHRI PRAKASH MEH-
ROTRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have been considering a proposal to manufacture a "people's car" in the public sector; and

(to) if so, by when a final decision will be taken in the matter?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) The proposal for the manufacture of passenger cars in the public sector was considered by the Government in 1972 and it was decided at that time not to proceed with the implementation of the project. Government are presently considering various proposals including the participation of the public sector for upgradation of the passenger car industry.

Manufacture of "people's cars" in Punjab

*261. SHRI HARKISHAN SINGH SURJEET: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Government have received a memorandum

from the Punjab Government recently regarding the development of the national highways in that State; and

(b) if so, what action the Central Government have taken thereon?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) Does not arise.

Electronics Complex in Punjab

*262. SHRI SULTAN SINGH-
SHRI SYED NIZAMUD-
DIN:
SHRI JAGJIT SINGH
ANAND:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a sum of Rs. 30 crores was sanctioned to the Punjab Government by the Central Government for setting up an Electronics Complex at Mohali in Ropar District;

(b) whether it is also a fact that the complex is being drastically pruned and the investment is being reduced to Rs. 4 crores and part of the project is being transferred to Tamil Nadu and other States; and

(c) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No, Sir. The Department of Electronics is itself setting up a Central Public Sector Company, called M/s. Semiconductor Complex Limited, Mohali near Chandigarh at a total cost of Rs. 15.7 crores.

(b) No, Sir. There has been no change in the investment originally planned and approved for this project. The entire project is being implemented at Mohali.

(c) Does not arise.